COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 273 of 2015 & IA No. 441 of 2015

28th May, 2018 Dated:

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: West Bengal State Electricity Distribution Co. Ltd. Vs.		Appellant(s)
Central Electricity Regulatory Commission & Ors.		Respondent(s)
Counsel for the Appellant :	Mr. Abhishek Kumar	
Counsel for the Respondent(s) :	Mr.K.S.Dhingra for R-1	
	Mr. Rajiv Yadav for R-2	
	Ms. Suparna Srivastava Ms. Sanjana Dua for R-3	

ORDER

As the matter was not reached, post this matter for hearing on 09.08.2018, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**

tpd/vt